# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

## UNSTARRED QUESTION NO. 99 TO BE ANSWERED ON 19<sup>TH</sup> JULY, 2021

#### **SMALL TRADERS SHUTTING THEIR BUSINESS**

#### 99. SHRI M. BADRUDDIN AJMAL:

#### Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any data on the number of people who lost their jobs and the number many small traders who shut their business due to covid-19 in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any steps have been taken by Government to generate jobs and to help unemployed persons;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

#### **ANSWER**

### MINISTER OF LABOUR AND EMPLOYMENT (SHRI BHUPENDER YADAV)

(a) to (e): COVID-19 pandemic has affected economies across the globe including India. Government has taken several initiatives to address the challenges and threats posed by the pandemic.

The Government is providing fiscal stimulus of more than rupees twenty seven lakh crore as part of the Aatmanirbhar financial Package. Aatmanirbhar Bharat package comprises of various long term schemes/programmes/ policies for making the country self-reliant and to create employment opportunities.

Government of India has launched PM- SVANidhi Scheme to facilitate collateral free working capital loan upto Rs.10,000/- of one-year tenure, to approximately, 50 lakh street vendors, to resume their businesses.

Pradhan Mantri Mudra Yojana (PMMY) has been initiated by Government inter alia, for facilitating self-employment. Under PMMY collateral free loans upto Rs. 10 lakh, are extended to micro/small business enterprises and to individuals to enable them to setup or expand their business activities.

The unemployment benefit under the Atal Beemit Vyakti Kalyan Yojana being implemented by the Employees' State Insurance Corporation (ESIC) has been enhanced to 50% from 25% of the average earning, payable upto 90 days, alongwith relaxation of eligibility conditions to claim the benefit, for insured workers who have lost employment due to COVID-19.

In addition, RBI and Government of India have introduced measures to infuse liquidity in the economy to sustain the market economy and raise the level of employment.

Aatmanirbhar Bharat Rozgar Yojna (ABRY) Scheme has been launched with effect from 1st October 2020 to incentivize creation of new employment along with social security benefits and restoration of loss of employment. This scheme reduces the financial burden of the employers of various sectors/industries including MSME and encourages them to hire more workers. Under ABRY, Government of India is providing for a period of two years both the employees' share (12% of wages) and employer's share (12% of wages) of contribution payable or only the employees' share, depending on employment strength of the EPFO registered establishments. As on 30th June 2021, total benefit of around Rs.950 crores have been given through 82,251 establishments covering more than 22 lakh beneficiaries.

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